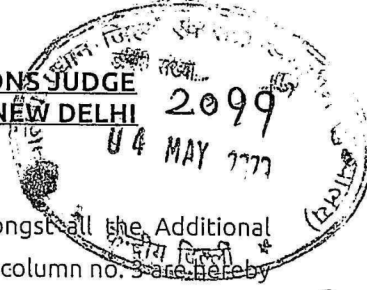


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURTS COMPLEX, NEW DELHI**

ORDER



In order to ensure the equal distribution of cases amongst all the Additional Sessions Judges of South District, the cases mentioned below in column no. 1 are hereby withdrawn from the courts mentioned below in column no. 2 and assigned to the courts mentioned in column no. 4 **with immediate effect:-**

(1)	(2)	(3)	(4)
Sl. No.	Name of the Transferor Court	Description of Cases Transferred	Name of the Transferee Court
1	Ms. Vrinda Kumari, ASJ-02, South	Cases as per Annexure – "A"	In the court of undersigned
2	Sh. Sanjeev Kumar Singh, ASJ-03, South	Cases as per Annexure – "B"	
3	Sh. Gaurav Gupta, ASJ/Special Judge (NDPS), South	Cases as per Annexure – "C"	

Note:-

- The Ahlmads/ Asst. Ahlmad of the Transferor Court is hereby directed to send the *transferred case files forthwith to the transferee courts* and also to display a copy of this Order on the Notice Board of the court concerned for information of all concerned advocates/ parties.
- The connected cases (if any) shall be retained by the transferror court..
- The case(s) which are reserved for orders/judgments shall be retained by the transferror court.
- The case(s) which are triable by any earmarked or Special court(s), if any, shall also be retained by the transferror court.
- Non-compliance of the order by any concerned official shall be viewed seriously.

Shalinder
(SHALINDER KAUR)

Principal District & Sessions Judge South
Saket Court Complex, New Delhi



No. Judl-II/F.75/South/Saket/2023 11836-11857 Dated, New Delhi the 02/05/2023

Copy of order forwarded to :

- 1 The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2 The Officers concerned.
- 3 The Officer In-charge, Computer Branch (South), Saket Courts, New Delhi.
- 4 The Branch-In-charge, Filing Section, South District, Saket Court.
- 5 The Chief Prosecutor (South), Saket Court, New Delhi.
- 6 The Secretary, Bar Association, Delhi/New Delhi.
- 7 The Website Committee, Tis Hazari Court, Delhi.
- 8 The PRO/APRO, South District.
- 9 The Branch-In-charge, Computer Branch (South), Saket Courts **with the direction to upload the same on the website of District Court Saket.**
- 10 PS/Reader to the Ld. Principal District & Sessions Judge (South).
- 11 Notice Board (through Care Taker).
- 12 R & I Branch, South District for uploading for **LAYERS.**

Shalinder
Principal District & Sessions Judge South
Saket Court Complex, New Delhi

Annexure - A

List of Cases of the Court of Ms. Vrinda Kumari, ASJ-02, South District

Sl. No.	Case No	Case Title	Date of Registration	NDOH	Purpose	Act	PS	FIR
1	SC/385/2022	STATE Vs TARUN @ GOLU AND ORS	25-08-2022	08-05-2023	Prosecution Evidence	IPC-307,34,	Ambedkar Nagar	200/2022
2	SC/34/2022	STATE Vs JAVED	02-02-2022	09-05-2023	Misc/ Appearance (Criminal)	IPC-308,34	Safdarjung Enclave	228/2019
3	SC/351/2022	STATE Vs SUBRAT DAS	29-07-2022	10-05-2023	Prosecution Evidence	IPC-307,	Sangam Vihar	239/2022
4	SC/77/2021	STATE Vs RAHUL PAUL	29-01-2021	11-05-2023	Prosecution Evidence	IPC-397/411	Saket	339/2020
5	SC/55/2020	STATE Vs RANVEER SINGH ETC	07-11-2019	12-05-2023	ORDER (Criminal)	IPC-308,323,34,	Neb Sarai	481/2018
6	SC/165/2023	STATE Vs RAVI KUMAR AND ANR	10-04-2023	12-05-2023	Charge	IPC-392,397,411,34,	Malviya Nagar	334/2022
7	SC/381/2021	STATE Vs KARTAR SINGH AND ORS	08-10-2021	15-05-2023	Prosecution Evidence	IPC-308,506,34	Ambedkar Nagar	255/2004
8	SC/386/2022	STATE Vs AKASH AND ANR	17-08-2022	16-05-2023	Prosecution Evidence	IPC-308,34,	Neb Sarai	353/2022
9	SC/349/2019	STATE Vs AARKIN @ SANNA	23-05-2019	16-05-2023	Prosecution Evidence	IPC-307,	Neb Sarai	66/2019
10	SC/301/2019	STATE Vs ASFAK AHMED @ AAFTAB	22-04-2019	17-05-2023	Charge	IPC-308,	Hauz Khas	118/2017
11	SC/600/2018	STATE Vs GANESH AND ORS	14-09-2018	17-05-2023	Misc/ Appearance (Criminal)	IPC-308,34,	Neb Sarai	252/2018
12	SC/334/2021	STATE Vs JIJI K BABU	09-10-2021	17-05-2023	Prosecution Evidence	IPC-308,	Fatehpuri Beri	372/2021
13	SC/223/2022	STATE Vs NIKHIL BHATIA@SAJAN	12-05-2022	19-05-2023	Prosecution Evidence	IPC-308	Safdarjung Enclave	169/2019
14	SC/46/2020	STATE Vs JAGVEER SINGH ETC	20-01-2020	22-05-2023	Charge	IPC-308,34,	Saket	1329/2015
15	SC/318/2022	STATE Vs MOHD ALI	04-07-2022	23-05-2023	Misc/ Appearance (Criminal)	IPC-308	Sangam Vihar	373/2020
16	SC/350/2021	STATE Vs VIRENDER@BIREN	21-10-2021	25-05-2023	Prosecution Evidence	IPC-308,341,34	Fatehpuri Beri	306/2021
17	SC/173/2021	STATE Vs VED PRAKASH @ LALA	09-04-2021	25-05-2023	Prosecution Evidence	IPC-307,34,	Sangam Vihar	92/2020
18	SC/56/2023	STATE Vs Bhupender Singh and ors	28-01-2023	26-05-2023	Misc/ Appearance (Criminal)	IPC-308,323,34,	Safdarjung Enclave	259/2019
19	SC/179/2021	STATE Vs KARIM	05-04-2021	27-05-2023	Prosecution Evidence	IPC-308,174A,34,	Hauz Khas	352/2017
20	SC/91/2022	STATE Vs MUKESH	10-12-2021	03-07-2023	Prosecution Evidence	IPC-308,	KALINDI KUNJ	228/2020
21	SC/564/2022	STATE Vs WASEEM KHAN	30-11-2022	03-07-2023	Misc/ Appearance (Criminal)	IPC-323,308,34,	Malviya Nagar	306/2019
22	SC/308/2021	STATE Vs MANOJ KUMAR @ MANNU	28-09-2021	05-07-2023	Charge	IPC-308,34,	Mehrauli	104/2021
23	SC/383/2021	STATE Vs DHARAMBIR	11-11-2021	06-07-2023	Prosecution Evidence	IPC-308,	Safdarjung Enclave	253/2019
24	SC/353/2021	STATE Vs NARESH GUPTA	08-10-2021	14-07-2023	Prosecution Evidence	IPC-308	Neb Sarai	515/2020
25	SC/188/2023	STATE Vs PAWAN	25-04-2023	17-07-2023	Misc/ Appearance (Criminal)	IPC-308,	Neb Sarai	02/2023
26	SC/32/2023	STATE Vs TILAK @ NEPALIL	10-01-2023	21-07-2023	Prosecution Evidence	IPC-379,411,413,	Safdarjung Enclave	016089/2022
27	SC/389/2022	STATE Vs RAJESH @ DHOLU	03-08-2022	12-09-2023	Prosecution Evidence	IPC-307,323,34,	Ambedkar Nagar	239/2022

Annexure – B

List of Cases of the Court of Sh. Sanjeev Kumar Singh, ASJ-03, South District

Sl. No.	Case No	Case Title	NDOH	Purpose	Act	PS	FIR
1	SC/252/2022	STATE Vs AKASH SINGH AND ORS	04-05-2023	Prosecution Evidence	IPC-307,34,	Saket	38/2022
2	SC/269/2022	STATE Vs FAIMUDDIN@Faimu	04-05-2023	Prosecution Evidence	IPC-308,	Fatehpuri Beri	72/2022
3	SC/139/2019	STATE Vs DEVENDER @ DEVA	04-05-2023	Statement of Accused	IPC-307,	Ambedkar Nagar	538/2018
4	SC/373/2022	STATE Vs ARUN GUPTA AND ORS	08-05-2023	Prosecution Evidence	IPC-308,34,	Sangam Vihar	71/2022
5	SC/28/2020	STATE Vs KISHAN PAL	17-05-2023	Prosecution Evidence	IPC-308,34,	Mehrauli	3005/2015
6	SC/434/2022	STATE Vs ASGAR AND ORS	18-05-2023	Prosecution Evidence	IPC-308,34	Tigri	268/2022
7	SC/432/2019	STATE Vs PRAVEEN KUMAR	18-05-2023	Prosecution Evidence	IPC-308/34 IPC	Mehrauli	2650/2015
8	SC/435/2022	STATE Vs MANDEEP @MONU	19-05-2023	Prosecution Evidence	IPC-307	Mehrauli	285/2022
9	SC/107/2021	STATE Vs JAHIDUL KHAN AND ORS	19-05-2023	Prosecution Evidence	IPC-308,34	Neb Sarai	284/2016
10	SC/237/2022	STATE Vs AKANSHA SINGH AND ORS	22-05-2023	Prosecution Evidence	IPC-308,34,	Mehrauli	505/2018
11	SC/11/2022	STATE Vs ROCKY	24-05-2023	Prosecution Evidence	IPC-308,34,	Cyber Police Station	161/2019
12	SC/151/2021	STATE Vs RAMBABU@ RAJ	27-05-2023	Prosecution Evidence	IPC-308,34	Neb Sarai	200/2019
13	SC/277/2020	STATE Vs MOHSIN	29-05-2023	Prosecution Evidence	IPC-392,411,34,	Mehrauli	22/2020
14	SC/435/2021	STATE Vs SURESH	01-06-2023	Prosecution Evidence	IPC-307,	Malviya Nagar	447/2021
15	SC/222/2019	STATE Vs PUSHPANDER SINGH ORS	01-06-2023	Prosecution Evidence	IPC-392,397,411,34,	Saket	181/2014
16	SC/146/2019	STATE Vs SUGAN LAL	02-06-2023	Prosecution Evidence	IPC-308,	Neb Sarai	711/2016
17	SC/299/2022	STATE Vs SUKHVEER	02-06-2023	Prosecution Evidence	IPC-308,34,	KALINDI KUNJ	174/2021
18	SC/367/2021	STATE Vs OMPARKASH	03-06-2023	Prosecution Evidence	IPC-308,	Fatehpuri Beri	358/2020
19	SC/154/2022	STATE Vs VICKY TYAGI @ SAPOLA	05-06-2023	Prosecution Evidence	IPC-308	Sangam Vihar	111/2022
20	SC/286/2022	STATE Vs HIMANSHU@MANNU AND ANR	07-06-2023	Prosecution Evidence	IPC-308,34,	Cyber Police Station	146/2022
21	SC/434/2019	STATE Vs GAURAV AND ORS	08-06-2023	Prosecution Evidence	IPC-392,411,34,102	Ambedkar Nagar	187/2019
22	SC/15/2021	STATE Vs SHUBHAM @ SUBE	05-07-2023	Prosecution Evidence	IPC-308,323,34,	Mehrauli	1826/2015
23	SC/232/2020	STATE Vs RAVINDER	11-07-2023	Prosecution Evidence	IPC-308,34,	Mehrauli	458/2020
24	SC/238/2022	STATE Vs AFZAL @ TOTLA	27-07-2023	Prosecution Evidence	IPC-379,413,414,411,	Tigri	30/2020

Annexure-C

List of Cases from the Court of Sh. Gaurav Gupta, ASJ/Special Judge (NDPS), South

Sl. No	Case No	Case Title	Date of Registration	Next date of hearing	Purpose	Act/Section
1	SC/173/2017	STATE Vs SUBE SINGH ORS	31-03-2017	03-05-2023	Defence Evidence	IPC--308
2	SC/297/2021	STATE Vs SOHIL	23-09-2021	06-05-2023	Prosecution Evidence	IPC--308,323,34
3	SC/218/2022	STATE Vs SHAKIR	26-05-2022	09-05-2023	Argument On Charge	IPC--308,323,34,
4	SC/245/2019	STATE Vs MANPHOOL @ PHOOL	20-04-2019	10-05-2023	Statement of Accused	IPC--308/325/506
5	SC/387/2022	STATE Vs AMAN	08-08-2022	11-05-2023	Argument On Charge	IPC--308,
6	SC/469/2021	STATE Vs JITENDER KUMAR AND ORS	23-12-2021	12-05-2023	Prosecution Evidence	IPC--308,323,325,34
7	SC/210/2021	STATE Vs SAIF ALI AND ORS	06-04-2021	22-05-2023	Argument On Charge	IPC--392,397,411,34,
8	SC/133/2018	STATE Vs RAMESH RAI ETC	16-02-2018	29-05-2023	Prosecution Evidence	IPC--308,323,34
9	SC/389/2019	STATE Vs SURAJ AND ORS	03-07-2019	18-07-2023	Prosecution Evidence	IPC--392,397,411,34